

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1993

ANSWERED ON:13.03.2007

SPECIAL ECONOMIC ZONES

Nahata Smt. P. Jaya Prada;Sippiparai Shri A. Ravichandran

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to review the Special Economic Zone Policy;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) to (c) : The Special Economic Zones Act, 2005 and Special Economic Zone Rules 2006 have been operationalised only with effect from 10th February 2006 and as at present there is no proposal to amend the SEZ Act. However, various issues relating to Special Economic Zones (SEZs) including land acquisition have been placed before the Empowered Group of Ministers.